

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4633
ANSWERED ON:21.02.2014
ATTACKS ON WOMEN
Ray Shri Saugata

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the National Commission for Women had received any complaints on alleged attacks on women, especially women belonging to North Eastern States in the country;
- (b) if so, the details of complaints received during each of the last three years, State/UT-wise;
- (c) the details of the reports submitted by the Commission on these complaints, and
- (d) the action taken by the Government on these reports?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): Yes Madam. National Commission for Women (NCW) had received complaints from all over the country including North Eastern States which are registered under various categories of alleged attack on women include 'Acid Attack', 'Attempt to Murder', 'Attempt to Rape', 'Caste, Community based Violence', 'Domestic Violence' and 'Rape'. The details of complaints received in the above categories State/UT-wise including North Eastern States is annexed.

(c) & (d): The NCW takes up the matter with the concerned authorities including State Governments. NCW also constitutes Inquiry Committees on some specific incidences of grave injustice or deprivation of women's rights including on the reported cases of alleged rape/gang rape. The recommendations of the Inquiry Committees after approval of the Commission are then forwarded to the concerned State Governments to take appropriate action and follow up in the matter.